

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

M.G.Road, Cochin.11.

THURSDAY, THE 17TH DAY OF FEBRUARY, 1994.

P R E S E N THon'ble Mr. N. Dharmadan Judicial Member
and

Hon'ble Mr. S. Kasipandian Administrative Member

ORIGINAL APPLICATION NO. 403/93

V.M. Viswanathan : Applicant(s)

UOI, r/b G.M., S.Rly.,
Madras & 4 others. : Respondent(s)

Mr. Martin : Counsel for applicant(s)

Mr. PA Mohammed : Counsel for respondent(s)

O R D E R

Advocate Mr. Martin appearing on behalf of learned counsel for applicant submitted that the application is not pressed. We record the submission and dismiss the original application as not pressed.

Sd/-
(S. Kasipandian)
Administrative Member

CERTIFIED TRUE COPY
Date 24.2.94

Sd/-
(N. Dharmadan)
Judicial Member

Deputy Registrar



1. VM Viswanathan, applicant. C/o Mr. P. Sivan Pillai, Adv., EKM.
2. UOI, through the G.M., S.Rly., Madras-3(R-1)
3. The Asstt. Engineer, S.Rly., Shernur.(R-2)
4. The Sr.Divil Engt./W, S.Rly., Palghat(R-3)
5. The Divil.Rly. Mgr., S.Rly., Palghat.(R-4)
6. The Permanent Way Inspector, S.Rly., Shernur.(R-5)

Mr. PA Mohammed, Adv., Ernakulam.